(c) the latest account of foreign help received for Bangla Desh refugees, countrywise ?

THE MINISTER OF LABOUR & REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). Yes, Sir.

(c) A statement showing the countrywise offers of assistance received from foreign Governments and International organisations for the Bangla Desh refugees is laid on the Table of the House. [*Placed in Library. See* No. LT-523/71].

मध्य प्रदेश में भूमिगत जल के बारे में सर्वेक्षण के लिए केन्द्रीय सहायता

3007. **श्री गंगाचरण दीक्षित** : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के उन क्षेत्रों में, जहां अकाल पड़ने की सम्भावनाएं हैं, भूमिगत जल के सम्बन्ध में सर्वेक्षण कराने के लिये सरकार का सहायता देने का विचार है;

(ख) यदि हां, तो उन क्षेत्रों के नाम क्या हैं तथा इस सम्बन्ध में क्या कार्यक्रम तैयार किया गया है; और

(ग) सर्वेक्षण कब तक आरम्भ किया जायेगा तथा पूरा हो जायेगा ?

कृषि मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) चौथी योजना के शुरु किये जाने के समय से, भूमिगत जल सर्वेक्षण स्टेट प्लान स्कीमों के क्षेत्र में आता है। ऐसी कोई केन्द्रीय प्रायोजित योजना नहीं है जिसके अन्तर्गत राज्य योजना सीमा के अधिक राज्यों को भूमिगत जल सर्वेक्षणों के लिए वित्तीय सहायता दी जा सके।

फिर भी, राज्य सरकार इस समय राज्य के विभिन्न भागों में, जिनमें अकाल क्षेत्र भी सम्मिलित हैं, समन्वेषी कार्य करने के लिए एक भूमिगत जल सेल स्थापित कर रही है।

(ख) तथा (ग). प्रश्न ही नहीं होते।

Introduction of Employees Provident Fund Scheme in Beas and Sutlej Link Project, Himachal Pradesh

3008. SHRI SAMAR MUKHERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are considering to make provisions of Employees Provident Fund Scheme applicable to all the work-charged employees working in Beas Sutlej Link Project, Sundernagar District, Himachal Pardesh; and

(b) the time by which a decision is likely to be taken ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). Such of the establishments of the Beas Sutlej Link Project, as have been engaged in any of the scheduled industries/classes of establishments covered under the Employees' Provident Fund Act, 1952 and fulfil conditions for coverage have been covered under the said Act. The question of covering other sections of the Project is under examination.

Utilisation of Waste land in Gujarat

3009. SHRI JADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) the area of the wasteland in Gujarat which can be reclaimed ; and

(b) the manner in which Government propose to utilize the said land ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) and (b). The information is being collected and will be placed on the Table of the Sabha.